

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-311/2015
in
OA-3730/2013**

New Delhi this the 15th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Rajeev Kapoor,
S/o Sri P.L. Kapoor,
Inspector,
Customs & Central Excise,
Settlement Commission,
Principal Bench, 3rd Floor,
Hotel Samrat, Kautilya Marg,
Chanakyapuri, New Delhi - 110021. Petitioner

(By Advocate : Ms. Neetu Mishra for Mr. M.P. Dixit)

Versus

1. Shri Chander Bhan,
The Chief Commissioner,
Central Excise & Service Tax,
Ranchi Zone, Patna (Bihar).

2. Shri Satyajeet Singh,
The Commissioner,
Central Excise & Service Tax,
Patna (Bihar). Respondents

(By Advocate : Sh. Rajeev Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

Learned counsel for the respondents submits that they have complied with the Orders of the Tribunal dated 28.10.2014, for which the learned proxy counsel for the applicant agreed.

Accordingly, the CP is closed. Notices issued to the respondents are discharged. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

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